

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. IA 1834/2024 in C.P. (IB)/1832(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

**NAME OF THE PARTIES:- Abhijit Guhathakurta Liquidator for
EPC Constructions India Limited
IN THE MATTER OF
IDBI Bank Limited
V/s
EPC Constructions India Limited**

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 1834 of 2024:- Ld. Counsel, Shriraj Khambete appeared for the Applicant through VC. This Application is filed by the Liquidator for placing on record updated/modified list of stake holders. Counsel for the Applicant undertakes to intimate the stake holders to the extent of the modification of the list of stake holders. List this matter for further consideration on **06.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
LAKSHMI GURUNG
Member (Judicial)